

[Print](#)**Defective Case Register from 2026-08-06 to 2026-08-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRP/33819/2026	NRUSINGHA NANDA MOHAPATRA	2026-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-BLAPL/23646/2026	BASANTA KUMAR DAS	2026-08-06	1. Annex-2 need not kept in closed cover
3	D-BLAPL/22916/2026	ASIT KUMAR OTTA	2026-08-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
4	D-ABLAPL/23243/2026	RAKESH KUMAR MALLICK	2026-08-06	i) Sl. no. 2 of the affidavit not correct
5	D-ABLAPL/23229/2026	BISWARANJAN DALAI	2026-08-06	) P.S. of the petitioner in cause title not tally with affidavit
6	D-BLAPL/23425/2026	BIBHUTI BHUSHAN KUMBHAR	2026-08-06	i) As per Notification dtd.05-12-2025 reference certificate not correctly furnished.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid.
7	D-ABLAPL/23418/2026	UMA SHANKAR PATEL	2026-08-06	1.As per Record,Annexure-2 not marked.
8	D-BLAPL/23489/2026	DEEPAK KU SAHOO	2026-08-06	put up SR after consolidation petition filed.
9	D-ABLAPL/23399/2026	BIKASH MISHRA	2026-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in the petition and declaration.
10	D-WA/30884/2026	DILLIP KUMAR RAY	2026-08-06	1.Court Fee 12/ payable, paid2/ d.c.f 10/ 2. Cause Title not in order but LEAVE petition filed
11	D-WP(C)/35284/2026	PRAFULLA CHANDRA ACHARYA	2026-08-06	1. Page marking of Ann.11 incomplete and Ann.12 to 15 not page marked in Index. 2. Paragraph declaration not correct..
12	D-WP(C)/36213/2026	SAIBRATA RATH	2026-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-CRLMC/22745/2026	ADYASIDHI MISHRA	2026-08-06	1. Certified copy of order dated 01.08.2024 passed by the Learned J.M.F.C.-II Cuttack in Crl. Misc. case No.289/2022 not filed.
14	D-WP(C)/35180/2026	MANOJ KUMAR PANDA	2026-08-06	Page nos 64 67 and 71 not neat.
15	D-WP(C)/36356/2026	AMIT KUMAR SAA	2026-08-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.26 and 27 not neat and legible.
16	D-CRLMC/23561/2026	ASHIS KUMAR MISHRA	2026-08-06	1. Certified copy of annex-1 not filed. 2. Date of FIR not correctly furnished in cause title and prayer of the petition. 3.Date of FIR not correctly

				furnished in Cause title, para no.2 and prayer of the I.A. petition.
17	D-CMP/35784/2026	SUSANTA KUMAR BARAL	2026-08-06	3-AUTHENTICATION FEE IS DEFICIENT. A.Fee of Rs.1.10/order be Paid on the C.Copy under Annex-5.
18	D-BLAPL/23333/2026	PANCHANAN PANIGRAHI	2026-08-06	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Paragraph sl. no. not correct in affidavit.iii) Page no. 12 and 13 not legible.iv) Year of the BLAPL no. on the top of the cause title not correct.
19	D-WA/35119/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-08-06	Status of the appellant not furnished in cause title.
20	D-WA/35121/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-08-06	Status of the appellant not furnished in cause title.
21	D-CONTC/33843/2026	ADV.	2026-08-06	i) Designation of op not correctly furnished in cause title. ii) Para no not furnished in declaration
22	D-BLAPL/23642/2026	DEBASIS MISHRA	2026-08-06	1. Reference certificate not properly furnished.
23	D-WP(C)/35216/2026	SASHIBHUSAN DAS	2026-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 31 not in order.Page 24 not neat.Paragraph not correctly mentioned.
24	D-WP(C)/35220/2026	JITENDRA KUMAR MISHRA (2)	2026-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the Petitioner not mentioned in the affidavit.Page 59 and 60 not neat.
25	D-WP(C)/35201/2026	SANKET KANUNGO	2026-08-06	Name of the father not mentioned in the cause title.
26	D-WP(C)/35222/2026	SIDDHARTH PRASAD MISHRA	2026-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-WP(C)/35205/2026	SANKET KANUNGO	2026-08-06	Father name not mentioned in the cause title.
28	D-WP(C)/35202/2026	SANKET KANUNGO	2026-08-06	Fathers name not mentioned in the cause title.
29	D-WA/35330/2026	JITENDRA KUMAR PRATIHARI	2026-08-06	i) District not mention in cause title of respondent no. 2. ii) Date of order and wp (c) no. not mention in being aggrieved.
30	D-CMAPL/28524/2025	KABIRAJ PRADHAN	2026-08-06	C. copy of impugned order not filed. i) Reference certificate not furnished.ii) Para no. not correctly furnished petition and declaration. Put up for SR

				reg. calculation Limitation after filling of c. copy of order.
31	D-MACA/28383/2026	DHANESWAR BEHERA	2026-08-06	1. Court Fee not furnished present valuation and c fee 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
32	D-WP(C)/36224/2026	RANJAN KUMAR ROUT	2026-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-MACA/28684/2026	DHANESWAR BEHERA	2026-08-06	1. Period of Delay 21 days, 2. Court Fee not furnished present valuation with c fee payable 3. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
34	D-MSA/30543/2026	HARAPRASAD PANDA	2026-08-06	1.Valuation AND C.Fee Payable not furnished
35	D-WP(C)/35377/2026	JAJATI KESHARI KHUNTIA	2026-08-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.35 36 44 and 45 not neat.
36	D-WP(C)/36321/2026	SPANDAN SRICHANDAN	2026-08-06	1. Description of Ann.2 in Index and Para 5 not correct.
37	D-CRLMC/23624/2026	GYANALOKA MOHANTY	2026-08-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED c. copy of order dated 12.5.2026 not filed.
38	D-WP(C)/35963/2026	PRABIN DAS	2026-08-06	Page 18 not properly scanned
39	D-WP(C)/35961/2026	SUDHIR KUMAR MALLICK	2026-08-06	Nomenclature not correctly furnished in V.NAMA
40	D-WP(C)/35905/2026	BISHNU PRASAD SARANGI	2026-08-06	1. Page nos. 14 to 17 not legible.
41	D-WP(C)/35732/2026	CHITTA RANJAN PATTNAIK	2026-08-06	Page 172 174 and 175 not properly scanned.
42	D-WP(C)/35299/2026	BADRINARAYAN PANDA	2026-08-06	Annexure-6 not filed
43	D-CRLMC/22665/2026	PURNA CHANDRA DAS	2026-08-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid in V.nama.2. C.Copy of F.I.R. to be filed.
44	D-RPFAM/35421/2026	KUMAR PRAJWAL	2026-08-06	1.Period of Delay 22 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
45	D-MATA/35717/2026	DEBASNAN DAS	2026-08-06	1. Period of Delay 49 days
46	D-WP(C)/35044/2026	MANOJ KUMAR MOHANTY	2026-08-06	i) H.C. B. a. M. W. S. of Rs. 50/- not paid ii) page nos.21 to 26 not legible
47	D-BLAPL/23636/2026	SITIKANT MISHRA	2026-08-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.

48	D- ABLAPL/23196/2026	DEBASHIS NANDA	2026-08-06	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name of petitioner No.5 mentioned twice in C.title. 4.Name of petitioner No.1 mentioned in C.title not tally with signature put in V.nama. 5.Page No.11 not legible. 6.Paragraphs not properly mentioned in declaration of affidavit. 7.Same document attached in Annexure-4, 5 AND furnished twice(pg.35-36).
49	D-WP(C)/34901/2026	MANOJA KUMAR KHUNTIA	2026-08-06	1. Age of the Deponent not correctly furnished in Affidavit and Age not mentioned in Affidavit of the I.A. petition. 2. D.P. dated not correctly furnished in prayer of the I.A. petition.
50	D- ABLAPL/23268/2026	ABHAS MOHANTY	2026-08-06	i) Paragraph sl. no. not correct after sl. no.4 in the petition and affidavit.ii) Page no. 10 not legible
51	D- CRLMP/21878/2026	ANAND JENA	2026-08-06	address of op not correctly furnished
52	D-WP(C)/35225/2026	SARADA PRASANNA SARANGI	2026-08-06	i) Paragraph sl. no. not correct after sl. no. 18 in the petition and affidavit.
53	D- ABLAPL/23270/2026	SANTOSH KUMAR NANDA	2026-08-06	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished .ii) Name and signature of the deponent mismatched in the affidavit and Vakalatnama.iii) Page no. 12 and 13 not legible.iv) Counsel of the petitioner not signed in page no. 6 and 7.
54	D- BLAPL/23344/2026	CHINMAYA KUMAR SAHU.	2026-08-06	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished

55	D-TRPCRL/23066/2026	SASHIBHUSAN DAS	2026-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-CRLMP/23020/2026	NIRANJAN PANDA	2026-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-CRLMC/23478/2026	MANJULATA DAS	2026-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of Annexure-1 and 2 disclosing the name of Informant/Victim be kept in cover.2. C.Copy of Impugned order dated 29.07.2026 vide Annexure-3 to be filed.
58	D-CMP/35646/2026	SANTOSH KUMAR NANDA	2026-08-06	1.O.P No-5(Defendant No-4) being Dead in the Trial Court made Party be rectified.2.The discrepancy in the name of Petitioner No-8 and O.P No-4(f) as per Trial Court be reconciled.
59	D-CRLMP/23073/2026	KSHIROD KUMAR SWAIN	2026-08-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 18 19 41 42 43 55 to 68 77 78 AND 81 not neat and legible.
60	D-BLAPL/23475/2026	SUCHIT KUMAR NAYAK	2026-08-06	i) Page nos 13 14 and 15 not properly scanning
61	D-WP(C)/24257/2026	SHASHANKA SHEKHAR PATRA	2026-08-06	1.Page 26 and 27 not neat.2.Opp.no2 mentioned twice in Cause title.
62	D-CRLMC/18392/2026	PRATYUSHA NAIDU	2026-08-06	1.Name of the victim /Informant Redacting from the two memo and Acknowledgement Slip
63	D-BLAPL/23346/2026	BIJAY JENA	2026-08-06	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
64	D-CMP/35778/2026	ASHOK KUMAR SAHOO	2026-08-06	1.The discrepancy in the name of O.P No-12 as per Trial Court be reconciled.2.Annex-7 not Page marked in the Petition.
65	D-CMAPL/31711/2026	RATAN PRAKASH PATTNAIK	2026-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
66	D-BLAPL/23349/2026	AMIT KUMAR SAHU	2026-08-06	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result

				thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Victims father name mentioned at pg.8 of para-6(b) AND mobile No. at pg.9 of para-6(j) be redacted.
67	D-CRLMC/23218/2026	GYANENDRA KUMAR TRIPATHY	2026-08-06	1. Page no.104 repeated twice
68	D-BLAPL/23336/2026	KULDEEP MOHANTY	2026-08-06	Non-redacted copy of FIR(Annexure-1) be removed.
69	D-CRLMC/23395/2026	SURYAKANTA DWIBEDI	2026-08-06	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
70	D-ABLAPL/23182/2026	JAYADEBA BEHERA	2026-08-06	14-NOT PROPERLY INDEXED. 1.Annexure-2 and 3 not properly paginated. 2.Reference Certificate not properly furnished. 3.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
71	D-BLAPL/23454/2026	SOUMYA RANJAN MOHANTY	2026-08-06	Page no.46 47 and 49 not neat.
72	D-RPFAM/35996/2026	DURGA CHARAN DEY	2026-08-06	further SR after furnish appeal format
73	D-ABLAPL/23228/2026	KARUNAKAR GAYA	2026-08-06	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished
74	D-ABLAPL/23186/2026	RAGHUNATH DAS MOHAPATRA	2026-08-06	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Annexure-1 not legible. 4.Hologram of Rs.50/- not affixed in V.nama.
75	D-ABLAPL/23222/2026	SK. ZAFARULLA	2026-08-06	i) As per Notification dtd .05-12-2025 reference certificate not correctly furnished
76	D-WA/35583/2026	DEBASISH TRIPATHY,A.G.A	2026-08-06	Year of the wp (c) wrongly mention in page no 3

77	D-ABLAPL/23223/2026	PRADEEP KUMAR PARIDA	2026-08-06	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Paragraph sl. no. not correct in the petition and affidavit.iii) Page no. 12 not neat and clean.
78	D-BLAPL/23340/2026	BHARAT BHUSAN ROUTRAY	2026-08-06	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. 3.Annexures not properly paginated.
79	D-CRLMC/21061/2026	AMIT KUMAR NATH	2026-08-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.2.Put up for further S.R.
80	D-WP(C)/35311/2026	SOUBHAGYA SWAIN	2026-08-06	Page 57 not properly scanned.
81	D-CRLMP/21776/2026	AKSHAYA KUMAR SUBUDHI	2026-08-06	.Petition not correctly addressed to Honorable Court.
82	D-BLAPL/23334/2026	SOUMYA RANJAN DAS	2026-08-06	i) S.T. case no. mentioned in cause title not tally with rejection order
83	D-WP(C)/35797/2026	SUBHADUTTA ROUTRAY	2026-08-06	1. Date of Ann.3 in Index not correct.
84	D-WP(C)/34702/2026	DURGA PRASAD JENA	2026-08-06	1. Put up for S.R.after properly page marked in Index and record.
85	D-CRLMC/426/2026	BIBHUTI BHUSAN CHOUDHURY	2026-08-06	1.As per impugned order under Annexure-4.G.R. Case No not furnished in cause title and Prayer of the petition.2. G.R.Case no.not correctly furnished in cause title and para-1 of the petition.
86	D-WP(C)/28892/2026	RAJ KISHOR SWAIN	2026-08-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 and 61 not neat.
87	D-WP(C)/31904/2026	SOUBHAGYA KUMAR DASH	2026-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-CRLMP/10824/2026	NIRANJAN PANDA	2026-08-06	Petitioner-2 not properly describe.
89	D-WP(C)/32371/2026	SUKANTA KUMAR MISHRA	2026-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
90	D-WP(C)/35906/2026	DIPTI RANJAN BHOKTA	2026-08-06	Page no. 19 and 20 not neat.
91	D-WP(C)/34839/2026	BISWARANJAN DALAI	2026-08-06	1-COURT FEE IS DEFICIENT.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				Deficit court fee of Rs.12/- not paid in the petition.2. Page no.13 and 14 not neat and legible.
92	D- CONTC/29532/2026	ADV.	2026-08-06	.i) Annexure-3 not mentioned in the body of the petition
93	D- BLAPL/23645/2026	SOUMYA RANJAN DAS	2026-08-06	1. Annexure number not correctly furnished in para no.5.